

**SPECIAL BENCH**

**ITEM NO.169**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.75/2019 IN CP No.117/ND/2011**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>RAJEEV KUMAR SINGH &amp; ORS M/S DAYAL INFRASTRUCTURE PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>397/398 OF COMPANIES ACT 1956</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**NONE**

**: For the Parties**

**ORDER**

- 1. None present on behalf of the parties, in the interest of justice, the matter is adjourned for further hearing on 12<sup>th</sup> September, 2024 before the Regular Bench.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*